

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2427  
ANSWERED ON:25.07.2014  
RAJIV GANDHI SCHEME FOR ADOLESCENT GIRLS  
Godse Shri Hemant Tukaram

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) – Sabla has been implemented in each State/UT of the country;
- (b) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (c) whether the vocational training to girls for development of their skill are being given under the said scheme across the country;
- (d) if so, the details thereof, State/UT-wise and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to enhance the coverage and improve the functioning of the said scheme?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) – Sabla is being implemented in selected 205 districts from all the State/UT of the country. State-wise list of districts covered under the scheme is at Annexure-1.
- (c) & (d): Vocational training for development of the skill is imparted to girls aged 16 and above through National Skill Development Program (NSDP) under Sabla in selected 205 districts across the country. State-wise number of adolescent girls trained under the scheme Sabla in 2013-14 is at Annexure-2.
- (e): To enhance the coverage and improve the functioning of the said scheme, the performance of the scheme across the country is reviewed on a quarterly/annual basis. Monitoring framework /review designed under SablaScheme is as under:-
  - (i) The monitoring and supervision mechanism set up under the Integrated Child Development Services (ICDS) Scheme at the National level, the State level and the Community level is used for this Scheme as well since it is implemented using ICDS platform.
  - (ii) Monitoring committees at all levels (National, State, District, block and village level) are set up. The Committees meet as specified and take stock of the progress of the Scheme as also strengthen the coordination and convergence between concerned departments.
  - (iii) Review meetings/ Field visits are undertaken by the senior officers of the Ministry.
  - (iv) Analysis of the Progress Report given by the States/ UTs is undertaken in the Ministry to identify gaps and for follow up action.